


NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY MEMBER - (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 23.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No. 237/9//HDB/2017
NAME OF THE COMPANY	KPR Industries (India) Limited
NAME OF THE PETITIONER(S)	Iron Exchange (India) Limited
NAME OF THE RESPONDENT(S)	KPR Industries (India) Limited
UNDER SECTION	Sec 9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Nitish Bandary for P. VIKRAM	Advocate for Petitioner	Vikram@culawchambers.com 9349501616	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Mr.P.Vikram, on behalf of Mr.Nitish Bandary, learned counsel for the Petitioner.
Post the case on 28.11.2017.



Member (Technical)



Member (Judicial)